

Excise Duty on Safety Matches

1327. SHRI A. K. SAHA : Will the Minister of FINANCE be pleased to state :

(a) whether revenue receipts from Safety Matches have been reduced because of the crisis in the match industry during the last one year ; and

(b) if so, the steps taken by Government to help the industry ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) There has been no reduction in the revenue receipts from Safety Matches during the last one year nor has there been any crisis in the Match Industry. The revenue on the other hand has increased from Rs. 27.38 crores in 1969-70 to Rs. 28.21 crores (provisional figures) in 1970-71.

(b) The question does not arise.

Decision to Sanction a Dredger for Bepur Port, Kerala

1328. SHRI M. K. KRISHNAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government are considering to sanction a dredger for Bepur Port, Kerala ; and

(b) if so, when the decision is likely to be taken ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The Government of Kerala have made provision for a dredger in the State Sector of the Fourth Plan. They have been advised to obtain the necessary technical information from the two firms, M/s. Mazagon Docks and M/s. Garden Reach Workshops who have quoted, to enable an evaluation of the soundness of their offers and scrutiny of technical specifications.

Decision to Construct a 65-Storeyed tower on the Marina in Madras

1329. SHRI MUHAMMED SHERIFF : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have decided to

construct a 65-storeyed tower on the Marina in Madras ;

(b) the estimated cost of the tower ; and

(c) the time by which it is likely to be constructed ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Neither the Department of Tourism nor the India Tourism Development Corporation has any such scheme.

(b) and (c). Do not arise.

Repair work to Mosque on Man Singh Road, New Delhi

1330. SHRI MUHAMMED SHERIFF : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the repair work to the mosque on Man Singh Road, New Delhi was suspended in the month of March, 1971 ; and

(b) if so, the reasons for its suspension ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) and (b). Yes, Sir. The repair work to the mosque on the Man Singh Road, New Delhi, was suspended by the Wakf Board towards the end of March 1971. After the reports of the repairs being carried out appeared in the press, an officer of the Archaeological Survey of India inspected the mosque and found that the repairs which were in progress tended to alter the character of the monument. As the mosque is not Centrally protected, the Archaeological Survey of India cannot carry out the repairs themselves. They, however, offered to give technical advice in regard to the rectification of the work already done and in taking up further repair work to the mosque in conformity with archaeological principles, if requested by the Wakf Board.

Issuing of Licences to Commercial Banks by the Reserve Bank of India

1331. SHRI N. K. SANGHI : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India does not issue licences to the Commercial Banks for